

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. 234 OF 2011 IN
DFR No. 377 OF 2011

Dated : 8th November, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Chaman Lal Setia Exports Limited ... Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s): Mr. J.K. Goel

ORDER

The learned counsel for the Applicant submits that he has already served notice on the Respondents and seeks some time to file the affidavit of service.

Post the matter on **16.11.2011.**

(Rakesh Nath)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

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